

Immediate

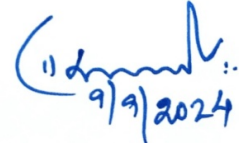
No.31/1/2024-EO(SM.II)-02
Government of India
Ministry of Personnel, Public Grievances & Pensions
Department of Personnel & Training
Secretariat of the Appointments Committee of the Cabinet

North Block, New Delhi

09.09.2024

The Appointments Committee of the Cabinet (ACC) has approved the proposal for appointment of following 06 Senior Advocates as Additional Solicitor General for India in the Supreme Court of India for a period of 03 years with effect from the date of assumption of charge of the office, or until further orders, whichever is earlier:

- (i) Shri S. Dwarakanath
- (ii) Ms. Archana Pathak Dave
- (iii) Shri Satya Darshi Sanjay
- (iv) Shri Brijender Chahar
- (v) Shri Raghavendra P. Shankar
- (vi) Shri Rajkumar Bhaskar Thakare (Raja Thakare)

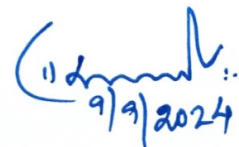


(Kundan Nath)
Under Secretary (EO.SM-II)
Tel.: 2309 2468

Department of Legal Affairs,
(Dr. Rajiv Mani, Secretary),
Shastri Bhawan, New Delhi.

Copy forwarded for information to:

1. Prime Minister's Office (Ms. Pooja Jain, Deputy Secretary).
2. Cabinet Secretariat (Ms. Mrunmai Joshi, Deputy Secretary), w.r.t. Cabinet Secretariat's communication No.08/09/2024-CS(A) dated 09.09.2024.
3. Guard File.



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